

GOVERNMENT OF INDIA  
 MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
 DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
 LOK SABHA  
 UNSTARRED QUESTION NO. 2097  
 TO BE ANSWERED ON 29<sup>TH</sup> NOVEMBER, 2016

**AQUACULTURE DEVELOPMENT**

2097. SHRI BODHSINGH BHAGAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether a provision of Rs. 146.29 lakh has been made under the Centrally sponsored scheme, development of inland Fishries and Acquaculture water, grants to fishery development agencies for Madhya Pradesh;
- (b) if so, whether the proposal had been sent for sanction of Rs. 120.31 lakh and revalidation sanction of Rs. 25.98 lakh thereunder;
- (c) if so, whether revalidation sanction of Rs. 25.98 lakh has since been received but sanction of remaining amount of Rs. 120.31 lakh is still awaited; and
- (d) if so, the time by which the remaining amount is likely to be sanctioned and released by the Government thereon?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
 (SHRI SUDARSHAN BHAGAT)

(a) to (d): The Government of Madhya Pradesh during 2016-17 had submitted a proposal of Rs. 146.29 lakh to the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare under the Central Plan Scheme on Development of Inland Fisheries and Aquaculture for sanction of Rs.120.31 lakh and revalidation of an unspent amount of Rs.25.98 lakh. The proposal of the Government of Madhya Pradesh was not in accordance with the funding pattern of the restructured Central Plan Scheme “Blue Revolution: Integrated Development and Management of Fisheries” being implemented from 2016-17, hence the Government of Madhya Pradesh was advised on 2<sup>nd</sup> June, 2016 to revise the proposal in accordance to the restructured scheme ‘Blue Revolution: Integrated Development and Management of Fisheries’ being implemented from 2016-17. Accordingly, the Government of Madhya Pradesh submitted a fresh proposal to this Ministry under the central plan scheme on Blue Revolution: Integrated Development and Management of Fisheries with a total outlay of Rs. 2900.00 lakh having a central share of Rs. 1400.00 lakh. The proposal of Rs. 2900.00 lakh of Government of Madhya Pradesh has been approved and the 1<sup>st</sup> installment of Rs. 500.00 lakh was released on 18<sup>th</sup> August, 2016. Revalidation order of the unspent amount of Rs.25.98 lakh has been issued on 11<sup>th</sup> May, 2016.